

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.752 of 2019**

**IN THE MATTER OF:**

**Andal Bonumalla**

**...Appellant**

**Versus**

**Tomato Trading LLP & Ors.**

**...Respondents**

**For Appellant:           Shri Bommineni Vivekananda, Advocate**

**For Respondents:       Shri Piyush Bhardwaj, Advocate**

**O R D E R**

**10.01.2020**       Due to paucity of time, the matter could not be taken up.

The Registry is directed to list the matter on 20.01.2020.

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

[V.P. Singh]  
Member (Technical)

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